

F.No. A-60011/28/2010-Admn.I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Admn. I Section

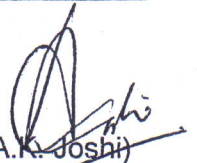
Shastri Bhawan, New Delhi.

Dated 14th Sept. 2016

Office Order No. 93/2016

In supersession of all previous Orders regarding appointment of Appellant Authority, CPIO and CAPIO in respect of Branch Secretariats, Kolkata, Chennai and Mumbai in pursuance of the provisions contained in Section 5(1) and (2) of the Right to Information Act, 2005, the competent authority in Department of Legal Affairs designates the following officers of this Department as Appellant Authority, Central Public Information Officer(CPIO) and Central Assistant Public Information Officer(CAPIO):

S.No.	Name of the Office	Appellate Authority	CPIO	CAPIO
1.	Branch Secretariat, Kolkata	Shri M.C. Prusty, Addl. GA / Incharge	Shri Jay Prakash Dubey, Assistant Legal Adviser	Shri Panchadip Chaudhari, Section Officer
2.	Branch Secretariat, Chennai	Smt. R. Jayalakshami, Dy. Legal Adviser/Incharge	Shri S. Joseph Balasunder, Assistant Legal Adviser	Shri P.R. Ramanathan, Section Officer
3.	Branch Secretariat, Mumbai	Shri Pankaj Kapoor, Sr. Govt. Advocate/Incharge	Shri Niraj Kumar, Assistant Legal Adviser	Shri S.K. Dewan, Section Officer


(A.K. Joshi)

Deputy Secretary to the Govt. of India

To

- 1) Officers concerned.
- 2) Incharge, Branch Secretariats, Kolkata/ Chennai/ Mumbai.
- 3) PS to Hon'ble MLJ/PPS to LS / PPS to Additional Secretaries / JS&LAs
- 4) Central Agency Section / Litigation(HC) / Litigation (LC) / CAT Cell.
- 5) Admn. II / III/ IV Section, Judicial / Notary / Implementation / Advice 'A', 'B' & 'C' Sections.
- 6) NIC Cell with the request to upload the Order on the website of this Department under 'Distribution of Work' link.
- 7) Office Order folder.